## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:892 ANSWERED ON:02.03.2010 FUNDS FOR NAXAL/TERRORIST AFFECTED STATES

Majumdar Shri Prasanta Kumar;Naranbhai Shri Kachhadia;Nirupam Shri Sanjay Brijkishorilal ;Panda Shri Baijayant;Pradhan Shri Nityananda;Rathwa Shri Ramsinhbhai Patalbhai

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has provided funds to the State Governments including naxal/terrorist affected States for modernisation of police force;
- (b) if so, the total funds approved, released and utilised during each of the last two years, separately and funds allocated during the Eleventh Five Year Plan, State-wise:
- (c) whether the various State Governments have urged the Union Government to provide more funds including helicopter facilities to the naxal/ terrorist affected States like Bihar, Orissa, Jharkhand, Andhra Pradesh and Maharashtra to tackle to naxal/terrorist activities; and
- (d) if so, the total funds approved/ released including funds spent on the purchase of sophisticated weapons during each of the last three years and the current year, State-wise?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Yes, Madam. During the last two years i.e. from 2007-08 and 2008-09, a total amount of Rs.2406.34 crore was released to the States under the Scheme for Modernization of State Police Forces. This amount includes Rs. 1053.54 crore released to 09 (nine) naxal affected States, namely, Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Orissa, Uttar Pradesh and West Bengal. A Statement indicating the State-wise release of funds in the last two years i.e.2007-08, 2008-09 and current year, 2009-10 to various States, including naxal affected States is at Annexure-I. The funds released during 2008-09 includes a component for 100% Central financial support to the naxal affected districts @ Rs. 2.00 crore per district for improving the police related infrastructure like construction of police stations, police outposts, fortification of existing police stations / Police outposts. Accordingly, during 2008-09, an amount of Rs.64.00 crore was released under the MPF Scheme for 32 naxal affected districts @ Rs.2 crore per district. Presently, funds for modernization of State police forces are being provided under a Non-plan Scheme for Modernization of State Police Forces and not under any Eleventh Five year Plan Scheme.
- (c): Yes, Madam. Many States have requested for the enhancement of annual allocation of funds under the MPF scheme to tackle naxal / terrorist activities.
- (d): A statement showing the funds released under the MPF Scheme to Ordnance Factory Board, Kolkata / Bharat Dynamics Limited, Hyderabad for supply of weapons to various States during the financial years 2006-07 to 2009-10 is at Annexure-II. The weapons which are not within the production range of Ordnance Factory Board are procured by the State Governments themselves.